

Un-starred Assembly Question No. 90

From

The Additional Chief Secretary to Government of Haryana
Development & Panchayats Department
Haryana, Chandigarh

To

✓ The Secretary
Haryana Vidhan Sabha, Secretariat
Chandigarh

Memo No.HSSBM-SPM-2022/ 1646 28

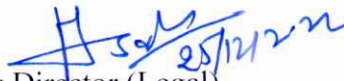
Dated 25/12/2022

Subject:- Un-starred Assembly Question No. 90 asked by Sh. Pardeep Chaudhry M.L.A. to make the Waste Management Plants Functional.

Sir,

I am directed to request you to refer to the subject cited above and to enclose 10 copies of the reply (both in English and Hindi) to the Un-starred Assembly Question No.90 asked by Sh. Pardeep Chaudhry, M.L.A. for further necessary action.

Encl: As Above


Deputy Director (Legal)
for Additional Chief Secretary to Government of Haryana
Development & Panchayats Department
Haryana, Chandigarh

Endst. No. HSSBM- HSSBM-SPM-2022/

Dated

Copies of the reply (both in English and Hindi) as mentioned against each are forwarded to the following for information and necessary action please:-

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|---|-------------|
| 1. The Private Secretary to Chief Minister, Haryana, Chandigarh | (15 copies) |
| 2. The Private Secretary to Parliamentary Affairs Ministers,
Haryana Chandigarh | (01 copies) |
| 3. The Private Secretary to Development & Panchayat Minister,
Haryana, Chandigarh | (01 copies) |
| 4. The Chief Secretary to Government of Haryana (Pol. Branch) | (06 copies) |
| 5. The Secretary to Governor of Haryana | (02 copies) |
| 6. The Private Secretary to Chief Secretary to Haryana | (02 copies) |
| 7. The Director Information Public Relation Department,
Haryana, Chandigarh | (04 copies) |
| 8. The Private Secretary to Additional Chief Secretary to Government of Haryana,
Development and Panchayats Department | (01 copies) |
| 9. The PA to Director General, Development and Panchayats Department | (01 copies) |
| 10. The Deputy Director Legal, Development and Panchayats Department | (01 copies) |

Encl: As Above

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Deputy Director (Legal)
for Additional Chief Secretary to Government of Haryana
Development & Panchayats Department
Haryana, Chandigarh

To Make the Waste Management Plants Functional

90. Sh. Pardeep Chaudhary (Kalka):- “Will the Development & Panchayats Minister be pleased to state whether it is a fact that Waste Management Plants constructed in village Tirlokpur, Khairwali-Parwala and Bhrali in Raipur Rani Block have not been made functional so far; if so, the reasons therefore together with the time by which these are likely to made functional?”

SH. DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER, HARYANA

Sir,

In village Tirlokpur, Solid Waste Management Shed has been completed and in village Khairwali-Parwala, Solid Waste Management Shed is under construction and will be completed within three weeks. In village Bhrali, no suitable panchayat land is available for construction of Solid Waste Management Shed. These sheds will be used for processing the Solid Waste as and when the activity of door to door collection of Solid Waste is undertaken by Gram Panchayat.

अपशिष्ट प्रबंधन संयंत्र चालू करना

90. श्री प्रदीप चौधरी (कालका):- क्या विकास एवं पंचायत मंत्री कृपया बताएं कि क्या यह तथ्य है कि रायपुर रानी खण्ड में गांव त्रिलोकपुर, खेरवाली-पारवाला तथा भरेली में निर्मित अपशिष्ट प्रबंधन संयंत्र अभी तक चालू नहीं हुए हैं; यदि हां, तो इसके कारण क्या हैं तथा इनके कब तक चालू किए जाने की संभावना है?

श्री देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री, हरियाणा

श्री मान जी,

गांव त्रिलोकपुर में ठोस कचरा प्रबंधन शेड बनकर तैयार हो चुका है और गांव खेरवाली-पारवाला में ठोस कचरा प्रबंधन शेड निर्माणाधीन है और तीन सप्ताह में बनकर तैयार हो जाएगा। गांव भरेली में ठोस कचरा प्रबंधन शेड के निर्माण के लिए उपयुक्त पंचायत भूमि उपलब्ध नहीं है। जब ग्राम पंचायतों द्वारा घर-घर जाकर ठोस अपशिष्ट एकत्र करने की गतिविधि शुरू की जाएगी तब इन शेडों का उपयोग ठोस अपशिष्ट के प्रसंस्करण के लिए किया जाएगा।